

and African countries in dairying has been inaugurated in India;

(b) if so, the details thereof; and

(c) the number of students who have undergone training?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes.

(b) The dairy training courses have been sponsored jointly by the Royal Danish Government and the Government of India under the auspices of the Food and Agriculture Organisation of the United Nations for the benefit of countries of Asia and the Far East. Training was started in October, 1960. Four courses, each of four months duration, have been held and the fifth course is now in operation since the 20th September, 1962 at the Aarey Milk Colony, Bombay. The training programme includes dairy husbandry, production, collection, processing and distribution of milk and manufacture of dairy products. The earlier courses were held at the Kaira Co-operative Milk Producers Union, Anand; Poona Milk Scheme, Poona; National Dairy Research Institute at Karnal and Bangalore and the Delhi Milk Scheme, Delhi.

(c) 83 (Eightythree).

#### Vamsadhara Project

**109. Shri Kolla Venkaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Governments of Andhra Pradesh and Orissa have arrived at agreement on Vamsadhara Project; and

(b) if so, the details thereof?

**The Minister of State in the Ministry of Irrigation and Power (Shri A. Jagesan):** (a) Yes.

(b) Broad details of the agreement reached are given below:—

(i) The water available from Vamsadhara basin at Gotta to be utilized by Andhra Pradesh

and Orissa States on a 50-50 basis.

(ii) It was agreed to provide a sluice on the left flood bank of Neradi Barrage at a place to be indicated by Orissa for future irrigation in the territory of Orissa. The cost of the sluice shall be borne by the Orissa Government. If and when future irrigation is decided in Orissa State, the cost of the proposed anicut will be borne on ayacut basis.

(iii) The existing irrigation interests of both the States will be the first charge on the supplies available from the basin.

(iv) After protecting the existing irrigation interests of Andhra Pradesh, the balance of water would be available for utilization by Orissa.

#### दिल्ली में विद्युत् शवदाह-यंत्र

११० { श्री भक्त दर्शन :  
श्री भागवत झा आजाद :  
श्री लक्ष्मी भवानी :  
महाराजकुमार विजय आनन्द :

क्या स्वास्थ्य मंत्री २० अगस्त, १९६२ के अतारंकित प्रश्न संख्या ११३२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली में विद्युत् शवदाह-यंत्र लगाने में क्या प्रगति हुई है और उस के कब तक बकायदा चालू हो जाने की आशा की जाती है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) : दिल्ली नगर निगम ने २०-९-६२ को हुई अपनी बैठक में एक विद्युत् शवदाह यंत्र के भवन निर्माण के लिये ३,९९,८०० रुपये की एक अनुमानित राशि स्वीकृत कर दी है। टेण्डर अनुसूचियां तथा विशिष्ट विवरण

तैयार किये जा चुके हैं और टेण्डर आमंत्रित किये जा रहे हैं।

आशा है कि निर्माण कार्य दिसम्बर, १९६२ में प्रारम्भ कर दिया जायेगा और यह कार्य सितम्बर, १९६३ तक पूर्ण हो जायेगा।

**नाहन के बिरोजा और तारपीन कारखाने में अग्निकांड**

१११. { श्री भक्त दर्शन :  
श्री भागवत झा आजाद :

क्या खाद्य तथा कृषि मंत्री २० अगस्त, १९६२ के अतारंकित प्रश्न संख्या ११७९ के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) नाहन (हिमाचल प्रदेश) की बिरोजा व तारपीन फैक्टरी में गत २९ दिसम्बर १९६१ को जो अग्निकाण्ड हो गया था, उस की जांच का क्या परिणाम निकला ; और

(ख) उस जांच के आधार पर क्या कार्यवाही की गई है ?

खाद्य तथा कृषि मंत्रालय में उपमंत्री (श्री अ० म० थामस) : (क) अभी तक पुलिस इस मामले की जांच कर रही है।

(ख) प्रश्न ही नहीं होता।

**कुफी को शीतकालीन खेल क्वेन्द्र बनाना**

११२. { श्री भक्त दर्शन :  
श्री भागवत झा आजाद :

क्या परिवहन तथा संचार मंत्री २० अगस्त, १९६२ के अतारंकित प्रश्न संख्या ११८४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि कुफी (हिमाचल प्रदेश) को शीतकालीन खेलों का केन्द्र बनाने की योजना जिन कारणों से स्थगित कर दी गई है, क्या उन पर प्रकाश डाला जायेगा ?

**परिवहन तथा संचार मंत्रालय में नौ-बहन मंत्री (श्री राज बहादुर) : : अपेक्षित सूचना के सम्बन्ध में एक विवरण सभा पटल पर रखा गया है। [देखिये परिशिष्ट १, अनुबन्ध संख्या १४]**

**Non-Operating Expenditure of I.A.C.**

113. { Shri Rajeshwar Patel:  
Shri R. S. Pandey:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that the non-operating expenditure in Indian Airlines Corporation increased from Rs. 11 lakhs in 1959-60 to about Rs. 20 lakhs in 1960-61 and still more in 1961-62; and

(b) if so, the reasons for this increase?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin):** (a) and (b). The non-operating expenditure of the Indian Airlines Corporation during the year 1959-60 was Rs. 10,800 and not Rs. 11 lakhs. The non-operating expenditure of Rs. 19,81,865 for the year 1960-61 included Rs. 19,75,000 on account of special provision made against anticipated loss on sale of Heron aircraft and Viking and Heron spares. Thus the net non-operating expenditure of Rs. 6,865 for the year 1960-61 compares favourably with similar expenditure of Rs. 10,800 during the year 1959-60 as well as that during the year 1961-62 which was of the order of Rs. 7,547.

**Air India Staff Hauled up for Smuggling**

114. { Shri R. S. Pandey:  
Shri Morarka:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether some members of the staff of Air India were hauled up for